

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Item No. 111
IB-3504/ND/2019

Under Section: 9 of IBC.

In the matter of:

M/s Himalayan Ales Pvt. Ltd.	...	Applicant
Vs		
M/s Mind Blowing Hospitality Pvt. Ltd.	...	Respondent

Order delivered on 26.02.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant : Mr. Bhawani Singh, Adv.
For the Respondent :

ORDER

Learned counsel for the applicant states that the Corporate Debtor has approached and paid some amount, in view of the settlement and seeks adjournment. List on 30.03.2020.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

MUKESH